



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4751/2020	THE MEMBER SECRETARY, CENTRAL SILK BOARD AND 3 ORS. Versus MIRA BHARALI AND 12 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	
2	WP(C)/4768/2020	THE MEMBER SECRETARY CENTRAL SILK BOARD AND 3 ORS. Versus RAMESH CHANDRA BORO	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	
3	WP(C)/4850/2020 CAVT. NO.04932/020, CAVT. 493/2020	GANESH DEBNATH Versus STATE BANK OF INDIA AND ANR	MR. B SHARMA MR. H DAS MS. A GOGOI MR. D K NATH	MR G DAS FOR CAVEATOR
ADMISSION				
4	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
5	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
6	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION

7	WITH WP(C)/1300/2016	ASSOCIATION OF ALL ASSAM AFFILIATED INSTITUTIONS AAAAI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.C K S BARUAH(R-4) SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION ASSTT. S.G.I. MS.R BORA SC, CBSC
8	WA/62/2019 CAVT. NO.0144/2019	MD SULTAN MAMUD SHEIKH Versus MD SADEQUE HUSSAIN AND 13 ORS	MR. K N CHOUDHURY MR B SINHA MR. M SINHA MR. M GOGOI MR. M GOGOI	SC, SEC. EDU. MR. M K CHOUDHURY (R1) MR. A Y CHOUDHURY MR A ALI (R1) MR. W RAHMAN (R8,R9,R11,R13, R14) MS. M KHATUN (R1) MD. M ALI MR. T A CHOUDHURY SC, FINANCE FOR CAVEATOR
9	WP(C)/3533/2019 WP(C) 365/2017(D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus TARIT KUMAR SINHA	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY MR. A K DAS
10	WITH WP(C)/6608/2014 CAVT. NO. 1419/2014	THE UNION OF INDIA and 2 ORS Versus NARAYAN KALITA and 26 ORS	MR.S C KEYAL ASSTT.S.G.I.	MS.M BARMAN MR.B BHAGAWATI FOR CAVEATOR
11	WITH WP(C)/856/2015	NARAYAN KALITA and 26 ORS Versus THE UNION OF INDIA and 2 ORS	MS.M BARMAN MS.D GHOSH MR.M ISLAM MS. S SAIKIA	ASSTT.S.G.I.(R-1-3)
12	WITH WP(C)/2696/2015	UNION OF INDIA and 5 ORS Versus SMTI. ITI HAZARIKA DAS and 4 ORS.	MR.S C KEYAL ASSTT.S.G.I.	
13	WITH WP(C)/4806/2015	UNION OF INDIA and 4 ORS Versus DEBKUMAR GANGULY and ANR.	MR.S C KEYAL MR.K K PARASAR ASSTT.S.G.I.	
14	WITH WP(C)/2600/2016	UNION OF INDIA and 5 ORS Versus NILOTPAL BHATTACHARJEE and 24 ORS.	MR.S C KEYAL ASSTT.S.G.I.	MR.D MOZUMDER MR.P BORAH MS.J KAKOTI
15	WITH WP(C)/3733/2019	UNION OF INDIA AND 3 ORS. Versus BHUPEN NATH	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY MR. A K DAS
16	PIL/41/2020 FIXED	BIKASH SHARMA Versus THE STATE OF ASSAM AND ANR	MS. A GOGOI MR. R DUBEY	SC, ELEM. EDU ASSTT.S.G.I.
	WITH I.A.(Civil)/1519/2020 in PIL/41/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus BIKASH SHARMA AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU MR. R DUBEY
	WITH I.A.(Civil)/1684/2020 in PIL/41/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS Versus BIKASH SHARMA AND 2 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR H AGARWAL	MR. R DUBEY ASSTT.S.G.I. SC, EDU
	WITH I.A.(Civil)/1932/2020 in PIL/41/2020	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASOM Versus BIKASH SHARMA AND 2 ORS.		SC, ELEM. EDU MR. R DUBEY ASSTT.S.G.I.

17	WITH WP(C)/3769/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. J SINHA R SARMAH MR. K MOHAMMED MS T PARASHAR	SC, ELEM. EDU
18	WITH WP(C)/4226/2020	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, ELEM. EDU SC, ELEM. EDU
19	WA/87/2020 FIXED	MUSSTT ANWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
20	WA/91/2020 FIXED	SHIPRA RANI DAS CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
21	WA/94/2020 FIXED	SMTI IMTIRENLA JAMIR Versus THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
	WITH I.A.(Civil)/1396/2020 in WA/94/2020	SMTI IMTIRENLA JAMIR Versus THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
22	WITH WA/95/2020	SMTI IMTIRENLA JAMIR Versus THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
	WITH I.A.(Civil)/1397/2020 in WA/95/2020	SMTI IMTIRENLA JAMIR Versus THE STATE OF NAGALAND AND ANR	MR S S DEY	GA, NAGALAND
ORDERS				
23	WA/198/2019 CAVT. 774/2019, WITH P.B., FIXED	SMTI. ASANGLA T AIER Versus SMTI. THUNGDENO MOZHUI AND 10 ORS.	MR S S DEY MR. K N CHOUDHURY MR. M NATH MR. J PATOWARY MR. A BHATTACHARJEE MR. D J KAPIL	MR D K MISHRA MR. B PRASAD GA, NAGALAND FOR CAVEATOR
24	Cont.Cas(C)/224/2020	SILCHAR TRUCK OWNERS ASSOCIATION SOCIETY AND ANR Versus KUMAR SANJAY KRISHNA AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	MR. Y DOLOI
HEARING				
25	Mat.App./29/2019 WITH LCR, FIXED	SRI BISWAJIT BARMAN Versus SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY
	WITH I.A.(Civil)/2508/2019 in Mat.App./29/2019	SRI BISWAJIT BARMAN Versus SMTI. RUBI DEKA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
26	WA/102/2020 FIXED	THE UNION OF INDIA AND 3 ORS Versus PHATIK CHANDRA ROY	MR. B K DAS MR H P GUWALA	MR. S BORA MR. A GANGULY MR T CHHETRI

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Arb.P./18/2020 FIXED	OIL INDIA LIMITED Versus M/S QUIPPO OIL AND GAS INFRASTRUCTURE LTD	MR. A SARMA MR. A D CHOUDHURY MR E SHITIRI	MR. S D PURKAYASTHA
2	Arb.P./22/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	MR B SARMAH SC, NF RLY
3	Arb.P./26/2020	M/S NORTH EAST ENGINEERING AND CONSTRUCTION Versus NUMALIGARH REFINERY LIMITED	MR. A BISWAS MR R KALITA MS S AHOM	
<u>ADMISSION</u>				
4	WP(C)/2168/2019 P/H	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRS. K DEVI MR. J RAHMAN	SC, SEC. EDU. MR J ABEDIN GA, ASSAM MR. S D PURKAYASTHA (R6) MR S CHOUDHURY (R6)
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./1661/2020	JAHANGIR HUSSAIN AKOND AND ANR. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
<u>ORDERS</u>				
6	I.A.(Civil)/1483/2020 WP(C) 2375/2020(D/O) in WP(C)/2375/2020	PRASANTA KONWAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J KHATANIAR MR. K P PATHAK	GA, ASSAM
7	I.A.(Civil)/1562/2020 WP(C) 1746/2020(D/O) in WP(C)/1746/2020	DHUBRI URBAN BLOCK CONGRESS COMMITTEE Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. D CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5458/2019 WITH LCR	ASED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
2	WP(C)/5513/2019 WITH LCR	CHABIYA @ SABIYA BEGUM @ SABIA NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. K MIRA MR M HOQUE MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5515/2019 WITH LCR	ABDUL KADER Versus THE UNION OF INDIA AND 5 ORS	MR M DEKA MR S M ABDULLAH P MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5521/2019 WITH LCR	NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5526/2019	MALLIKA BAISHYA @ MALLIKA RANI BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MS J BORAH MS A BORAH MS D CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5532/2019	SURESH BHARALI AND 3 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
7	WP(C)/5534/2019	SASADHAR MANDAL @ SHASHADHAR MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5544/2019	ROUSHANARA KHATUN @ RAS NESSA BIDHABA Versus THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5566/2019 WITH LCR	ABDUL MANNAF @ MUNNAF ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/5567/2019 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5570/2019 WITH LCR	PHALANI KHATUN Versus UNION OF INDIA AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5573/2019 WITH LCR	KURBAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/9/2020	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. M AHMED MR. B DAS J U AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/1975/2020	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS M DAS R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/4698/2020	ABDUL KUDDUS @ ABDUL KUDDUS ALI @ KUDDUS ALI Versus THE UNION OF INDIA AND 5 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4701/2020	AAIUDDIN ALI @ AINUDDIN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/4708/2020	SOFIUL ALI @ SOFIUR ALI @ SAPIUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/4733/2020	SARAVANU BIBI Versus THE UNION OF INDIA AND 7 ORS.	MRS. K DEVI MS R BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/4742/2020	PHULESHA KHATOON @ FULECHA KHATUN @ FULESA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/4747/2020	KASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6670/2017 B/O	SILCHAR MEDICAL COLLEGE and HOSPITAL CONTRACTUAL WORKERS and EMPLOYEES UNION and 2 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS. S BORO MR B PAUL	GA, ASSAM SC, HEALTH SC, FINANCE
2	WITH WP(C)/5640/2019	SILCHAR MEDICAL COLLEGE AND HOSPITAL AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR G UDDIN MR. N H LASKAR MS. S BORO MR B PAUL	SC, HEALTH
MOTION				
3	Cont.Cas(C)/532/2020	PADUM BORAH AND 3 ORS. Versus RAKESH KUMAR	MRS. P P BORAH MR. P K DAS	
4	WP(C)/2360/2020	RABIN MAHATO Versus THE UNION OF INDIA AND 3 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
5	WP(C)/2409/2020	AJIT SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM SC, AG SC, P H E SC, FINANCE DEPTT.
6	WP(C)/3110/2020	RIDIP HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KALITA MR. I CHOUDHURY	SC, TRANSPORT
7	WP(C)/3483/2020	MUNINDRA NATH GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
8	WP(C)/4059/2020	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
9	WP(C)/4474/2020	JALEN NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. M RAHMAN	GA, ASSAM SC, IRRIGATION
10	WP(C)/4527/2020	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. B K DAS	GA, ASSAM

11	WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
12	WP(C)/4595/2020	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. C K S BARUAH ASSTT.S.G.I.
13	WP(C)/4817/2020	RAJKUMAR CHANDRAKANTA SINHA Versus THE UNION OF INDIA AND 7 ORS.	MS. D SINHA	SC, GST
14	WP(C)/4818/2020	HANS RAJ Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.
15	WP(C)/4819/2020	RAJESWAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MS B GOGOI	GA, ASSAM SC, REVENUE SC, HEALTH
16	WP(C)/4821/2020	ANIL YADAV Versus THE UNION OF INDIA AND 4 ORS	MR K P PATHAK MR. R BORA	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4827/2020	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS		SC, PNRD
18	WP(C)/4828/2020	SANAT KUMAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MS N BEGUM MR. K SINGHA MR P J PATAR	GA, ASSAM SC, FOREST SC, FINANCE
19	WP(C)/4829/2020	MD. HAFAZUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	GA, ASSAM SC, AG
20	WP(C)/4831/2020	SABITA BALA BARMAN ALIAS SABITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
21	WP(C)/4832/2020	RUBI DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H RAHMAN MISS S GOSWAMI MR. B J GHOSH	SC, PNRD GA, ASSAM
22	WP(C)/4836/2020	HAREN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM
23	WP(C)/4845/2020	BHAGABAN BARMAN Versus THE STATE OF ASSAM AND 11 ORS	MR B KAKATI	SC, HEALTH
<u>ADMISSION</u>				
24	WP(C)/4342/2015 FIXED	PRABIN BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT
25	WP(C)/617/2020 B/O	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
26	WP(C)/744/2020 B/O	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
27	WP(C)/1190/2020 B/O	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
28	WP(C)/2293/2020 B/O	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
29	WP(C)/2497/2020 B/O	ANUP MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	SC, P H E SC, FINANCE
30	WP(C)/3616/2020 B/O	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	SC, HEALTH

ORDERS

31	Review.Pet./182/2017 WP(C) 268/2013(D/O)	THE STATE OF ASSAM and ANR Versus RABBUL HUDDA and 28 ORS	MR.N SARMA SC, EDUCATION MR.D SAIKIA MR.A DEKA	MR. M DUTTA (R1 TO 29) MR. J BHARALI (R1 TO 29)
WITH				
32	Cont.Cas(C)/70/2018	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ANR	MR. M DUTTA MR. J BHARALI	MR. N SARMA MR. D SAIKIA, SR.ADV.
33	Review.Pet./161/2018 WP(C)/5706/2017 (Disposed)	SRI ANDRIASH BESRA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS D BORGOHAIN MR R DHAR (P1, P3, P5, P6,P8) MR. P GOHAIN MS. K BARUAH MR B C MUCHAHARY (P1, P3, P5, P6,P8) MS. B PHUKAN	GA, ASSAM SC, BTC, SC-REVENUE.
34	WP(C)/3546/2020 B/O	SHWETA KUMARI Versus THE UNION OF INDIA AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K GOGOI (R-1 TO 4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,19th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	WITH			
2	Crl.A./305/2019	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
	WITH			
3	Crl.A./311/2019	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
	WITH			
4	Crl.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
5	I.A.(Crl.)/110/2020 WITH OFFICE NOTE, LCR 8 FILES, P.B.-2 in Crl.A./42/2020 WITH Crl.A./42/2020	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
	WITH			
		SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
6	Crl.A./177/2020 WITH OFFICE NOTE	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus MANAS KONWAR @ MANASH PRATIM KONWAR @ BHIM	MR. S C KEYAL SC, NIA	
	WITH			
7	Crl.A./173/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	

8	Crl.A./182/2020 WITH OFFICE NOTE, LCR 5 FILES	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	PP, ASSAM
9	Crl.A./186/2020 WITH LCR 7 FILES(KEPT IN COURT-10), FIXED	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY, NIA	MR. S BORTHAKUR MR. K GOGOI MR R SENSUA MR D BORAH	SC, NIA
10	I.A.(Crl.)/383/2020 WITH OFFICE NOTE in Crl.A./4446/2020 WITH Crl.A./4446/2020 (Filing Number)	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
	WITH I.A.(Crl.)/4448/2020 (Filing Number)	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN	PP, ASSAM
11	I.A.(Crl.)/395/2020 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./398/2019 WITH Crl.A./398/2019	ANWAR HUSSAIN BARLASKAR Versus THE STATE OF ASSAM and anr AND ANR	MR H R A CHOUDHURY G UDDIN MR. H I CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/136/2020 in Crl.A./398/2019	ANWAR HUSSAIN BARLASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY	PP, ASSAM
		SHAMSUDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. T A CHOUDHURY	G UDDIN PP, ASSAM
12	I.A.(Crl.)/457/2020 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./50/2016 WITH Crl.A./50/2016	SRI NIRMAL PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR N AHMED	PP, ASSAM
	WITH	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
13	Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
	WITH	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
15	Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6013/2017 P/H	MONTU HUSSIAN Versus THE STATE OF ASSAM AND ANR	MR. B SARMA MRS.S P HUSSAIN MR.S A AHMED	GA, ASSAM MS. S KHOUND
2	WP(C)/2286/2015	M/S ANAMIKA MOTORS Versus THE STATE OF ASSAM AND 8 ORS	DR.B P TODI MR.N J MEDHI MR.N NATH MR.ANKIT TODI	MR.S C KEYAL SC, FINANCE & TAXATION(R1-6) SC, CENTRAL EXCISE(R7-9) ASSTT.S.G.I.
3	WP(C)/6873/2015	M/S RAMDEV JUTE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION MR.S SAIKIA
4	WP(C)/306/2017	SONAMANI SINGHA Versus THE STATE OF ASSAM and 2 ORS.	MR.I CHOUDHURY MR.N J KHATANIAR MR.S BISWAKARMA	MR.P N GOSWAMI SC, EXCISE DEPTT.
5	WP(C)/3003/2017	DIPAK MENA and 4 ORS. Versus THE STATE OF ASSAM and 36 ORS.	MR.B CHAKRABORTY MR.I A HAZARIKA MR.R K GOSWAMI	GA, ASSAM MR.D MAHANTA(R-7)
6	WP(C)/4731/2017	MD. AMZAD HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
7	WP(C)/7870/2017	GYANTI CHAUHAN @ GYANTI KUMARI CHAUHAN Versus THE STATE OF ASSAM and 3 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAZUMDER MS.S K CHAUHAN	GA, ASSAM MS. J PURKAYASTHA MS. J BASUMATARY
8	WP(C)/6314/2018	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. M MAHANTA (P1) MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
9	WITH WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
10	WITH WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. J KALITA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC

11	WP(C)/2683/2019	PABITRA KUMAR HIRA Versus THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR S SARMA (SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.(R-1)
12	WP(C)/4536/2019	SHYAMA CHARAN RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/8776/2019	NILAY DUTTA Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST SC, C G S C
ORDERS				
14	WP(C)/385/2016	SMTI. SERDIHUN BEYPI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MS.R JAIN MR.A CHETIA MD.ASLAM	GA, ASSAM SC, K A A C
15	WP(C)/1498/2016	MD. KHALEQUR RAHMAN Versus THE STATE OF ASSAM and 3 ORS,	DR. P K GOSWAMI MR A BARMAN	SC, HEALTH R-1 TO 3
16	WP(C)/2260/2016	NABAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR.S K DAS MRR KARIM	SC, SOCIAL WELFARE
17	I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
	WITH WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.)
18	I.A.(Civil)/3163/2018 WP(C)/5079/2015(Disposed) in WP(C)/5079/2015	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA	MR. J KALITA MR. D PEGU
19	Review.Pet./16/2019 WP(C) 3662/2009 WP(C) 1765/2012 (Disposed)	THE STATE OF ASSAM AND ANR Versus SRI DILIP KR. MEDHI AND 28 ORS	MR. D SAIKIA MR. A DEKA MR. N SARMA SC, EDU	MR A C BORBORA (R1,R3,R13) MR A C BORBORA (R1,R3,R13) MRS. R BORBORA(R1,R3,R13) MS. N DEY(R1,R3,R13) MS. N DEY(R1,R3,R13) MR. N SAIKIA(R1,R3,R13) MR. N SAIKIA(R1,R3,R13) MR. N B GOHAIN(R1,R3,R13) MR. N B GOHAIN(R1,R3,R13) MR B GOGOI (SC-FINANCE DEPTT.)
20	Cont.Cas(C)/95/2019	HAREN DAS Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA (R1) MR. N HAQUE (R2) MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
21	Cont.Cas(C)/578/2019	SANJIBUL ISLAM Versus ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
22	WP(C)/5238/2019	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BISHAYA MR. B U LASKAR	GA, ASSAM
23	Review.Pet./19/2020 WP(C)/2727/2013 (Disposed)	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2488/2020	MD. JAMALUDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
MOTION				
2	AB/3110/2020 FIXED	NUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
3	WP(C)/4823/2020	JEWEL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GDD SC, GMC
4	WP(C)/4825/2020	KRISHNA CHETRI AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
5	WP(C)/4826/2020	GAYATRI BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. B DAS MR. K M HALOI MR. S BHUYAN MR. B DAS	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/4834/2020	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	
7	WP(C)/4835/2020	M/S SANJARANG MODERN ATTA CHAKKI MILL Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, F C I SC, BTC
8	WP(C)/4837/2020	MONOMATI DEKA Versus THE STATE OF ASSAM AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, FINANCE SC, REVENUE
9	WP(C)/4840/2020	RAFIQUE UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 25 ORS	MR. I ALAM MR. T SK	SR, GA, ASSAM SC, REVENUE
10	WP(C)/4841/2020	SYED JAFAR ABBAS Versus COMMERCIAL TAX OFFICER AND 4 ORS	MR A KAKOTI	SC, GST SC, TAXES ASSTT.S.G.I.
11	WP(C)/4846/2020	POMPI DUTTA Versus THE STATE OF ASSAM AND ANR	MR H DAS	GA, ASSAM

12	WP(C)/4848/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL SC, S E C
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/514/2018 in WP(C)/6106/2017	M/S NIDHI PIPES LTD. Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
	WITH WP(C)/6106/2017	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R-2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
14	I.A.(Civil)/3333/2018 in WP(C)/1973/2017	THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS. Versus M/S PHEROS STRUCTURAL PVT. LTD. AND ANR.	MS. A DEVI	MR. R SARMA MR. A DAS
	WITH WP(C)/1973/2017	M/S. PHEROS STRUCTURAL PVT. LTD. and ANR. Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEV. CORPN. and 2 ORS.	MR. K N CHOUDHURY MR.S K MEDHI MR.A DAS MS. R DEKA MR.S DUTTA MR.R SARMA MR. D J DAS MR. B K KASHYAP	MS.A DEVI R- 1-3
<u>ORDER NO STEPS</u>				
15	WP(C)/3897/2020 FIXED	MONIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN	GA, ASSAM
<u>ADMISSION</u>				
16	WP(C)/4959/2014 CAVT. NO. 1250/2014	MRS. SWARNALATA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.H C SARMA MS.P BARUA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY
	WITH WP(C)/4941/2014	RATHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	GA, ASSAM
	WITH WP(C)/4960/2014 CAVT. NO. 1251/2014	DIPLOO KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY
	WITH WP(C)/4962/2014 CAVT. NO. 1249/2014	PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY

20	WP(C)/5682/2016	PATARKUCHI VILLAGE DEFENCE PARTY and ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M CHIRING MR. A DEKA MR. D C C PHUKAN MRS. J GOGOI MR. U BHATTACHARYA	MR. A K SARMA (R-4 to R-8) MS. N KALITA (R-4 to R-8) MS. M BHATTACHARJEE, (ADDL. SR. GA, ASSAM) MR. H J TAMULI (R-4 to R-8) MR. D KALITA (R-4 to R-8)
21	WP(C)/3883/2017	ROUSHANARA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR.H RAHMAN MS.P P DUTTA	GA, ASSAM MR.S SARMA(R-5) MR.T K BHUYAN(R-5) MR.S K DEKAR-5
22	WP(C)/3905/2017 CAVT. NO. 831/2017	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MRA R BHUYAN MR.M A I HUSSAIN MR.A RAHMAN	GA, ASSAM MR.A K DUTTA MR.M MAHANTA(R-5) MR.M CHOUDHURY(Sr.Adv.)(R-5) FOR CAVEATOR
23	WP(C)/5640/2017	DHAKUAKHANA ANUSUCHITA JATI NON- GOVERNMENT ORGANIZATION NGO Versus THE STATE OF ASSAM and 2 ORS.	MS.M BORAH MR.B B BORAH MSL BARUAH	GA, ASSAM
24	WP(C)/5718/2018	SMTI. PINAKI ROY Versus HINDUSTAN PETROLEUM CORPORATION LTD. AND ANR.	MR. D GOSWAMI MR H S KALSI MR. I S KALSI	MR. R MAJUMDAR (R2) MR. S S ROY (R1) MR. R K JAIN (R2) MR. S BORTHAKUR (R1) MS. S KAKATI (R1)
25	WP(C)/236/2020	AMBIA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	GA, ASSAM MS S CHAKRABORTY SC, NF RLY SC, REVENUE
26	WP(C)/2140/2020	MD. AFTAB HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.
27	WP(C)/2141/2020	LIAQUAT ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.
28	WP(C)/3877/2020	ARUN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR J SHARMA MR G KAKOTI	GA, ASSAM MR. M MORE MS. M D BORAH(SC, ATDC)
29	WP(C)/3983/2020 CAVT. NO.0427/2020 FIXED	PAKARIDOBHA MATSHYAJIBI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	GA, ASSAM MR. R M DEKA MR. S BISWAKARMA MR T DAS FOR CAVEATOR
30	WP(C)/4416/2020 FIXED	PRODIP BARUAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
31	WP(C)/4521/2020 FIXED	M/S G B CHOWDHURY HOLDINGS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	SC, ELEM. EDU SC, TEXTBOOK
BAIL HEARING				
32	AB/2413/2020 AB 2197/2020, AB 2325/2020, AB 1946/2020, BA 1842/2020(ALL D/O), FIXED WITH	ALIF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
33	Bail Appln./2368/2020	ALIF ALI @ ALIF AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
ORDERS				
34	I.A.(Civil)/3855/2019 in WP(C)/960/2012	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM ASSTT.S.G.I.

	WITH I.A.(Civil)/3856/2019	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. S BORA MS J RAJKUMARI	SC, G M D A SC, GMC
36	WP(C)/4398/2020 CAVT. NO.0541/2020 FIXED	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	WITH			
37	WP(C)/4357/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	WITH			
38	WP(C)/4400/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	WITH			
39	WP(C)/4448/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2047/2020 FIXED	L SANGITA RANI Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
2	Bail Appln./2482/2020	MD. RAFIQUE ALI AND ANR. Versus THE STATE OF ASSAM	MR. A SATTAR MR Z MUKIT MS. S CHOUDHURY MR. R P GUPTA	PP, ASSAM
3	Bail Appln./2483/2020	BHAGIRATH DAS Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
4	Bail Appln./2485/2020	ROHIT MISHRA Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
5	Bail Appln./2495/2020	MOSTAFIZUR RAHMAN @ KHUJU Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
MOTION				
6	Crl.Rev.P./206/2020	SATYA RANJAN DAS Versus THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM
7	Crl.Rev.P./207/2020	KAILASH RAJBANSHI ALIAS KAYLAS RAJABANGSHI Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
8	Crl.Rev.P./208/2020	ZAKIRUL ISLAM SARKAR @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
9	Crl.Pet./565/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	PP, ASSAM
10	Crl.Pet./566/2020	AMIT PAREEK Versus THE STATE OF ASSAM AND ANR.	MR. N SHARMA MS A UPADHAYA	PP, ASSAM
11	Crl.Pet./567/2020	SANJOY KR JHA Versus THE STATE OF ASSAM AND ANR.	MR I RAFIQUE MS. S DEVI	PP, ASSAM

12	AB/3256/2020 BY STATEMENT	NAZRUL HAQUE @ NAZRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MD. S HUDA MR. Md. ARIF MR. N HOQUE	PP, ASSAM
<u>PENSION MATTERS</u>				
13	WP(C)/1999/2017	DILIP PHANGCHO Versus THE STATE OF ASSAM and 6 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, AG SC, K A A C SC, FINANCE
14	WP(C)/6871/2017	SUDHA PAUL Versus THE STATE OF ASSAM and 4 ORS.	MR. A DASGUPTA MS. B DAS MR. A KUNDU	SC, ELEM. EDU SC, AG MR. B DEORI (GA, ASSAM)
15	WP(C)/8108/2017	KAVE BEYPI Versus THE STATE OF ASSAM and 9 ORS.	MR.D BORAH MR.R DOWARAH	MR.C BARUAH SC, AG SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1981/2020 BY STATEMENT	MD. EZAJUL HOQUE @ IJAHARUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S CHOUDHURY	PP, ASSAM
17	Bail Appln./2118/2020 BY STATEMENT	SAM LAITHANGBAM AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
18	Bail Appln./2185/2020 FIXED	DHRUBAJYOTI BARUAH Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
19	Bail Appln./2200/2020 FIXED	SARUKAN BORDOLOI Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS	PP, ASSAM
20	Bail Appln./2243/2020 FIXED	SAHIDUR SK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS. L DAS	PP, ASSAM
21	Bail Appln./2245/2020 FIXED	MD. ASFAQUE HUSSAIN Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
22	Bail Appln./2380/2020 FIXED	RISHI RAJ RABHA Versus THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR S AHMED MR K BROOK	PP, ASSAM
23	Bail Appln./2458/2020 FIXED	NEEL NAKSHATRA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS G UDDIN	PP, ASSAM
24	Bail Appln./2463/2020 (PDF COPY), FIXED	KAKOLI BUZARBARUAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/1567/2020 FIXED	PALLABI MORANG Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MR P NAYAK	PP, ASSAM
26	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
27	AB/2192/2020 FIXED	MINU DAS BARUAH Versus THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
28	AB/2338/2020	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
29	AB/2536/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	MR. S ISLAM MR. T AHMED PP, ASSAM

30	AB/2733/2020 FIXED	GOUTAM NAMASUDRA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
31	AB/2920/2020 FIXED	MOHADEV BARMAN Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
32	AB/3031/2020 FIXED	SUDHIR DEBNATH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
	WITH			
33	Bail Appln./2278/2020	DEEP KUMAR SOMANI Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
	WITH			
34	Bail Appln./2287/2020	MD. TOFIQUL HUSSAIN @ RINKU HUSSAIN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
35	AB/3098/2020 FIXED	DHRUBAJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
36	AB/3130/2020 FIXED	AINUDDIN AHMED @ AYNUDDIN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
37	AB/3131/2020 FIXED	FARIDUL ISLAM @ MD FARID ALI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/531/2020	SADIQUE AHMED BARBHUIYA Versus PRITAM SAIKIA	MR. M DUTTA	
2	Cont.Cas(C)/533/2020	DEBASHISH BHATTACHARYYA Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. S K GOSWAMI MR. U B SARMA MR. R SHARMA	
3	WP(C)/3588/2020 FIXED	SAHAD HUSSAIN MAZUMDER Versus THE COTTON UNIVERSITY AND 4 ORS.	MR. M AHMED MD I H LASKAR	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
4	WP(C)/4820/2020	BINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4824/2020	M/S BRAHMAPUTRA CARBON LTD Versus THE UNION OF INDIA AND 2 ORS	MS. M DEVI MR. A DAS	SC, GST
6	WP(C)/4838/2020	DEBANANDA BORPHUKAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. P K DEVI	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
7	I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION

8	WITH WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
9	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
10	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
11	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
12	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION

13	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1507/2020 in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1517/2020 in WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
14	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA(R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
15	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
16	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.H K MAHANTA GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
17	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION

	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
18	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1581/2020 in WP(C)/623/2017	SURJEET SINGH PANESAR Versus SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
19	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
20	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
21	WITH WP(C)/2960/2020	HARI PRASAD MILI Versus THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/1511/2020 in WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	

22	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
23	WITH WP(C)/3129/2020 WP(C) 5006/2016 (D/O)	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
		ADMISSION		
24	WP(C)/216/2016 WITH OFFICE NOTE	MUHAMMED ALI LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR.M A I HUSSAIN	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
25	WP(C)/1160/2016	KHARGESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MR.B GOGOIR-4 MR.P NAYAK(R-4) SC, SECONDARY EDUCATION SC, SEBA MR.D K ROY
26	WP(C)/1316/2016	DIP JYOTI HAZARIKA and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS K SARKAR MS.P BORAH MS.D DAS	GA, ASSAM MR.S K DAS(R-5,6&7) MR R KARIM(R-5,6&7) SC, SECONDARY EDUCATION
27	WP(C)/1348/2016	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHOUDHURY MR.R MAZUMDAR MR. E AHMED MR.G SARKAR	MR.S R BHATTACHARJEE(R-3&4) MR.J K BAISHYA(R-3&4) MR.M KHATANIAR MR.S BHATTACHARJEE(R-3&4) MR.H A SARKAR(R-3&4) SC, HIGHER EDUCATION
28	WP(C)/1396/2016	RAJKUMAR SARMA Versus THE STATE OF ASSAM AND 11 ORS	MR.B N SARMA MR.G SARMA MS.D DAS	MR.P HAZARIKA R- 4 to 11 MR.P K MUNIR(R- 4 to 11) SC, HIGHER EDUCATION
29	WP(C)/1961/2016	ABBAS UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MS. M TALUKDAR MR. E AHMED MR. N I KHAN MS N K BARBHUIYA MR. A MALIK MD. J H KHAN	GA, ASSAM MR. A H M R CHOUDHURY (R6) MR. J LASKAR (R5) SC, SECONDARY EDUCATION
30	WP(C)/3576/2016	PARESH DOLEY and ANR. Versus THE STATE OF ASSAM AND 15 ORS	MRJ PAYENG MR.T DOLEY	MR.B ISLAM(R-11) MR.J HANDIQUE(R-11) MR. R K BORAH MR.U DASR-4 MR.S GOGOI(R- 9&12)(R-14) MR.D SARMAH(R-3) MR.M GOSWAMI(R-6) MR. A CHAMUAH(R-6) MR.P K BHUYAN(R-6) SC, HIGHER EDUCATION MR.T D GOSWAMI(R-11)
31	WP(C)/5041/2016	MD. MAHSEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	SC, ELEMENTARY EDUCATION
32	WP(C)/6654/2016	SRI BHUPEN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA MR.M C DAS	MR.S GOGOI(R- 3&4) SC, HIGHER EDUCATION SC, U G C

33	WP(C)/7183/2016	GOLAP HUSSAIN and 3 ORS. Versus GAUHATI UNIVERSITY and ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	SC, G U
34	WP(C)/5912/2017	IMDADUL ISLAM and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
35	WP(C)/6079/2017	ANUPAMA DAS KAKATI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.S BORA MR.D BHUYAN	MR.B CHOUDHURY(SC, SSA, (R - 2 & 5)) MR.N SARMA(SC, ELEMENTARY EDUCATION, (R - 1 & 3)) MS.B BHUYAN(SC, BTC, (R - 6)) MS.K PHUKANGA, ASSAM, R - 4
36	WP(C)/2716/2020 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU
37	WP(C)/2967/2020 FIXED	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAİN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
38	WP(C)/3482/2020 FIXED	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAİR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
ORDERS				
39	WP(C)/2819/2016	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MS L BARUAH	SC, APSC R-4 SC, ELEMENTARY EDUCATION(R-1-3)
40	WP(C)/4250/2016	SMT. SHAFALI RANI NATH Versus THE STATE OF ASSAM and 5 ORS.	MR.T SK MR.I ISLAM	GA, ASSAM SC, ELEMENTARY EDUCATION
	WITH WP(C)/3928/2014	SMTI SHAFALI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	SC, EDU

42	I.A.(Civil)/1149/2017 FIXED in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
43	WP(C)/4380/2017	SWAPNA DAS Versus THE STATE OF ASSAM and 6 ORS.	MS.D SINHA MS. S E AHMED MS.K SHARMA MR. D R GOGOI	SC, ELEMENTARY EDUCATION
44	WP(C)/1755/2018	JANUKA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	SC, SEC. EDU. MR. D SARMA MR. C GOSWAMI	SC, BTC
45	WP(C)/4189/2018	SRI TARANI SEN BAYAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K MUNIR MR. P K MUNIR MS A DAS	SC, ELEM. EDU SC, BTC
46	WP(C)/7948/2018	HAMELA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. RAJARSHEE DE MR. F A HASSAN	SC, ELEM. EDU MR A N AHMED (R6) MR R KARIM (R 5)
47	WP(C)/4435/2019	SABITA BARUAH Versus STATE OF ASSAM AND 8 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, ELEM. EDU GA, ASSAM MD. M H CHOUDHURY MR MONZUR K CHOUDHURY
48	WP(C)/5781/2019	HAREKRISHNA DAS AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A DEKA	SC, ELEM. EDU SC, ELEM. EDU
49	WP(C)/6751/2019	PUTULI KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU MR. A GANGULY MR. A DUTTA MR. A DHANUKA SC, FINANCE
50	I.A.(Civil)/900/2020 FIXED in WP(C)/1463/2020 WITH WP(C)/1463/2020	PRATAP SING YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BORA MR. D GOGOI	SC, SEC. EDU. SC, K A A C
		PRATAP SING YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BORA MR. D GOGOI	SC, SEC. EDU. MR. W RAHMAN MS. S RASUL SC, K A A C
51	WP(C)/4297/2020 FIXED	MRINAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3298/2019 in WP(C)/6774/2019	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD.AND 4 ORS	MS B GOGOI MR B PAUL	MR. D P BORAH
	WITH WP(C)/6774/2019 CAVT. NO. 0953/2019	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. D P BORAH MR B PAUL	MR. D DAS MR. D DAS MS. B GOGOI(SC, AFDC) MR. B J TALUKDAR FOR CAVEATOR
	WITH I.A.(Civil)/3301/2019 in WP(C)/6774/2019	KUMRIPARA MASMARA ARU JALGOTHA SAMABAY SAMITEE LTD. Versus DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. AND 4 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. D P BORAH MS B GOGOI SC, AFDC
2	WP(C)/8250/2018 CAVT. NO. 1321/2018	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR G RAHUL MR. D P BORAH MR. D M NATH	MR. S B SARMA MR. D GOGOI SC, AFDC FOR CAVEATOR
3	WP(C)/8705/2018	KUMRIPARA MACHMARA ARU JALGOTHA SAMABAY SAMITEE LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	SC, FISHERY DEVELOPMENT CORPORATION
ORDER NO STEPS				
4	WP(C)/2373/2015	ON THE DEATH OF ASHIA SULTANA HER LEGAL HEIRS ARE (1) a) SMTI NASIM AKHTAR AND 4 ORS Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. B BARUAH MS. R R BARUAH	
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/3465/2019 in WP(C)/3455/2019	JEUTI DAS Versus SRI PREMJIIT SARMA	MS. R GOGOI MS. S GOSWAMI MR. G CHAUDHURY MS. S KAUSHIK	MR. R CHAKRAVORTY MS. S KHOUND (SC, G M D A) MR. M CHALIHA MR. H P GUWALA MS. S BORA (SC, GMC)

	WITH WP(C)/3455/2019	PREMJIT SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	SC, GDD SC, G M D A
		ADMISSION		
6	WP(C)/103/2017	MANIK CH. DAS and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAMR1-4, 6-9 SC, K A A C(R5) MR.R N DAS
7	WP(C)/1412/2017	GOL HUSSAIN and 56 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM
8	WP(C)/1534/2017	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MRU S BORGHAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
9	WP(C)/2330/2017	HEAD ADMINISTRATOR, BRAHMA KUMARI JANKI MANAGING TRUSTY and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM
10	WP(C)/2496/2017	MANJYOTI NATH Versus THE STATE OF ASSAM and 5 ORS.	MS.S SEAL MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S SARMA, SC,MANGALDOI SC, EXCISE DEPTT.
11	WITH WP(C)/2846/2017	UTPAL BORA and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B PHUKAN MR. G PHUKAN MS.R DUTTA	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
12	WITH WP(C)/3108/2017	BANAMALI BAISHYA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
13	WP(C)/2583/2017	SANKARDEV COMMERCIAL PVT. LTD. Versus INDIAN OVERSEAS BANK and ANR.	MR.B SHARMA MR.D CHAKRABORTY MR.H DAS MR.S HAZARIKA	MR.P C GOSWAMI(SC, I O B)
14	WP(C)/2739/2017	ANIMA DAS and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
15	WITH WP(C)/2722/2017	ALL ASSAM I.M.F.L. RETAILERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.N DUTTA MR.M K DAS	GA, ASSAM SC, EXCISE DEPTT.
16	WP(C)/2766/2017	NITUL NEOG Versus THE STATE OF ASSAM and 3 ORS.	MR.P HAZARIKA MR.M CHOUDHURY MS.P DAS MR.P K MUNIR	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
17	WP(C)/3107/2017	M/S. TONMOY GOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD and 2 ORS.	MS.A K CHOUDHURY MR.D CHAKRABARTY MR.M CHOUDHURY MR.T ALI MR.K CHOUDHURY MR.S N KRISHNATRAYA	MR.P K ROYR- 1-3 MR.S K CHAKRABORTY(R- 1-3) MS.M DUTTA(R- 1-3) MS.A CHAKRABORTY(R- 1- 3)
18	WP(C)/3149/2017	M/S. CLASSIC INDIA Versus THE STATE OF ASSAM and 4 ORS.	MR.J K PARAJULI MR.S K CHAKRABORTY	GA, ASSAM
19	WP(C)/3472/2017	SAHIR ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.B RAHMAN MR.S CHOUDHURY	GA, ASSAM(R-1-4)
20	WP(C)/5439/2017 CAVT. NO. 1292/2017	M/S. DHUBRI DISABLED'S MEN JHOGRA DOHAR and SOULMARI BEEL FISHERY DEVELOPMENT CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R A CHOUDHURY MS. K M SAIKIA MR.P BORAH	GA, ASSAM MR.D K SARMAH MS.A TALUKDAR MR.H BORAH FOR CAVEATOR

21	WP(C)/6265/2017	JIBAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION and 2 ORS.	MR.S BANIK MR.M K RONGPI	MR.A SARMA(R - 3) MR.S D SARMA SC, AFDC
	WITH I.A.(Civil)/2378/2018 in WP(C)/6265/2017	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus SRI JIBAN DAS	MR. S B SARMA	MR. A SARMA MR. S BANIK
22	WP(C)/6726/2017	REZAUL HOQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.B PRASAD MS.D KALITA	GA, ASSAM MR. M A SHEIKH(R-5) MR.M HOSSAIN(R-5) MS.F INTAZ(R-5) MR.K U AHMED(R-5)
23	WP(C)/8058/2017	SUBUR UDDIN and 2 ORS Versus THE STATE OF ASSAM and 10 ORS	MR H I CHOUDHURY MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM
24	WP(C)/1389/2018	RINA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM MS. M. BHATTACHARJEE ,G.A. MR. U K DAS (R4) MISS. A BARUAH (R4)
	WITH I.A.(Civil)/885/2018 in WP(C)/1389/2018	SMT. RINA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
BAIL HEARING				
25	AB/2778/2020 FIXED	MANIRUL ISLAM Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
ORDERS				
26	WP(C)/1083/2014	AFTAB UDDIN AHMED BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK MRS A VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
	WITH MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	WITH MC/3597/2014 in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	WITH I.A.(Civil)/824/2019 in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	WITH I.A.(Civil)/825/2019 in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
28	WP(C)/1691/2014	SMT. LAHARI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A GANGULY	GA, ASSAM MR.M KHATANAR

29	WP(C)/2638/2014	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA	MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH
30	WP(C)/4670/2015 WITH OFFICE NOTE	PROFESSIONAL MANAGEMENT NETWORK and ANR. Versus HOUSING and URBAN DEVELOPMENT CORPORATION LTD. and 4 ORS	MR.B SAHARIA MR.H DAS MR.I ISLAM	
31	WP(C)/3763/2017	ABDUL JALIL AKOND AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.H R AHMED MR.R ALI MR.P RAHMAN	MR. S P CHOUDHURY (ADDL. SR. GA, ASSAM) MR. R A CHOUDHURY MD HAIDAR ALI GA, ASSAM
32	WP(C)/3863/2017	BANJOO TANTI Versus THE STATE OF ASSAM and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	
33	WITH Cont.Cas(C)/353/2017	BHANJOO TANTI Versus P.K.BURAGOHAİN and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	
34	WP(C)/6972/2017	MUSSTT. SOREBHAN NESSA and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM
35	Cont.Cas(C)/693/2019	ANILA BORO AND 2 ORS. Versus ALOK KUMAR AND 2 ORS.	MD. A. RASHID MR. A MOBARAQUE MR. M HUSSAIN	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MS. N BORDOLOI
36	I.A.(Civil)/410/2020 in WP(C)/6485/2014 WITH WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHİM CH. NATH AND 15 ORS MAHİM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. M D BORAH JR. GA, ASSAM MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	MR K K MAHANTA MR. K SINGHA MR K MAHANTA GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA MR. R P N SINGH SC, HIGHER EDUCATION
37	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8
38	I.A.(Civil)/541/2020 in WP(C)/9061/2019 WITH WP(C)/9061/2019	THE CHIEF REGIONAL MANAGER-RETAIL Versus M/S. DABRIWAL ENTERPRISE M/S. DABRIWAL ENTERPRISE Versus UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR G N SAHEWALLA MD ASLAM MR. M SAHEWALLA MR. S S ROY MR. K K PARASAR MR. S BORTHAKUR ASSTT.S.G.I.

HEARING

39 WP(C)/4212/2015
WITH LCR 5 FILES

MSTT. NOOR FATEH and 2 ORS
Versus
ASSAM BOARD OF WAKF, GUWAHATI
and 2 ORS.

MR. A SARMA
MR. T K BHUYAN
MR. S K DEKA
MR. J DEKA

MR. H R A CHOUDHURY(R-
2 & 3)
MD. M U AHMED
MS. R CHOUDHURY(R-2 &
3)
MR. A GANGULY (SC,
Assam Board of WAKF) (R-
1)
MS. E YASMIN (R-2 & 3)
MR.H K GOGOI(R- 6&7)
MR.S K PANDEY(R- 6&7)
MRSN BEGUMR- 6and7
SC, A S T C

40 WP(C)/6535/2015

RAKIBUDDIN BORBHUYAN and 2 ORS.
Versus
THE ASSAM STATE TRANSPORT
CORPORATION and 4 ORS

MS.S B CHOUDHURY
MR.S K DAS
MS.A BORA

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2490/2020	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
<u>MOTION</u>				
2	CRP/71/2020	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus EASTERN INDIA POWERTECH LTD.	MR. D NATH	GA, ASSAM SC, APDCL
3	CRP(I/O)/128/2020	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus ANIMA BORO AND 4 ORS.	MR. S C KEYAL MR R K MOUR	
<u>ADMISSION</u>				
4	CRP(I/O)/99/2017	DASARATH PRASAD Versus SAYEDA RUBIA BEGUM	MR.A GANGULY MR.A DUTTA	MR.A SATTAR MS.N BARMAN MR.Z MUKIT
5	CRP(I/O)/116/2017	DANGARKUCHI-SONKUCHI GRAVE YARD KABARSTAN COMMITTEE Versus DINA NATH DAS and 7 ORS.	MS.A BEGUM MR D C NATH	MR.N K HALOIR-1 MR.K M HASSAN(R-1)
6	CRP/186/2017	MD. SUKKUR ALI BARBHUIYA Versus MD. ZAKIR HUSSAIN BARBHUIYA and ANR.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
7	CRP(I/O)/370/2017	KANCHAN PODDAR Versus THE GOVERNING BODY and 5 ORS.	MR. S P ROY MRA K RAI MR.T R ROY	MR. P K GARODIA,MR S TALUKDAR,MR. U BHATTACHARYA,MR D SARMA,MR A DEKA (R 1-4), G.A. ASSAM MR A CHAKRABORTY (R 5, 6)
8	CRP/132/2018	RAJU KHANIKAR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	MR. P N GOSWAMI (R- 1)

9	CRP(I/O)/171/2018	UNITED INDIA INSURANCE CO. LTD. Versus BHABEN SAUD AND 2 ORS.	MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. N N JHA (R2) MR. N N JHA (R2) MR. R BORAH (R1) MR. R PHUKAN (R1) MR. P TALUKDAR (R1) MR. A C RAY (R2) MR M U KHAN (R2)
10	CRP(I/O)/426/2018	PINTOO RAJKUMAR Versus INDUSIND BANK LTD.	MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D NAG MR. D R GOGOI	MR. R DE
11	CRP/107/2019 FIXED	SUMIT KUMAR SOGANI Versus SOGANI COMMERCIALS PVT. LTD.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	MR. D BARUAH MR. A I Ali
12	CRP(I/O)/134/2019	CHITTARANJAN PATWARI Versus M/S. L.M.COMMERCIAL HOUSE A PARTNERSHIP FIR	MR. A C SARMA MR G BHARADWAJ MR. B DEOURI	MR J SHARMA MR. H J RAI
13	FAO/36/2020	NRIPENDRA PATHAK Versus NITYANANDA PATHAK AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/104/2020 FIXED	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J KALITA MR M RAHMAN	SC, REVENUE
	WITH I.A.(Civil)/1749/2020 in RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J KALITA MR M RAHMAN	SC, REVENUE
15	RSA/109/2020	MD. ABDUL HANNAN AND ANR Versus MD. SHAHJAHAN KHAN AND 3 ORS.	MR S KHOUND R SARMAH	
	WITH I.A.(Civil)/1896/2020 in RSA/109/2020	MD. ABDUL HANNAN AND ANR Versus MD. SHAHJAHAN KHAN AND 3 ORS.	MR S KHOUND R SARMAH	
16	RSA/111/2020	DR. SAMRAT BISWAS AND 2 ORS. Versus SMT. MINA KALITA BISWAS AND ANR.	MR. N DEKA MR. M GOGOI	
	WITH I.A.(Civil)/1908/2020 in RSA/111/2020	DR. SAMRAT BISWAS AND 2 ORS. Versus MINA KALITA BISWAS AND ANR	MR. N DEKA MR. M GOGOI	
17	RSA/113/2020	LUKMAN ALI AND 3 ORS. Versus INNAT MULLA	MR. H A AHMED MR. R ALI	
	WITH I.A.(Civil)/1925/2020 in RSA/113/2020	LUKMAN ALI AND 3 ORS. Versus INNAT MULLA	MR. H A AHMED MR. R ALI	
<u>ORDERS</u>				
18	I.A.(Civil)/2464/2018 in LA.App./42/2018	UNION OF INDIA Versus HASEN ALI MIAH AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	
	WITH LA.App./42/2018	UNION OF INDIA Versus HASEN ALI MIAH AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	

	WITH I.A.(Civil)/2465/2018 in LA.App./42/2018	UNION OF INDIA Versus HASEN ALI MIAH AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	
	WITH I.A.(Civil)/4318/2019 in LA.App./42/2018	UNION OF INDIA Versus HASEN ALI MIAH AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	SR. GA, ASSAM
19	I.A.(Civil)/3033/2018 WITH LCR in RSA/89/2005 WITH RSA/89/2005	SMTI. MOUSUMI DEB ROY AND 2 ORS. Versus SRI BIJIT DEB ROY AND 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
		MOUSUMI DEB ROY and ORS Versus BIJIT DEB ROY and ORS	N DHAR B K SEN D R CHOUDHURY P BISWAS	MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
	WITH I.A.(Civil)/3034/2018 in RSA/89/2005	MOUSUMI DEB ROY AND ORS. Versus BIJIT DEB ROY and 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
20	CRP(I/O)/171/2019	AMULYA SAHA AND 2 ORS. Versus ON DEATH OF NARESH CH. ROY HIS LEGAL HEIRS AND 29 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA
21	RSA/229/2019	ON THE DEATH OF BHANULAL KARMAKAR, HIS LEGAL HEIRS ANU KARMAKAR AND 4 ORS. Versus SMTI. DIPALI MAZUMDAR AND 7 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	MR. D NANDI
22	I.A.(Civil)/1230/2019 in CRP/4845/2019	TAREK AKTAR ANSARI Versus ON DEATH OF NAZIR KHAN, HIS LEGAL HEIRS REPRESENTING	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	
	WITH CRP/4845/2019 (Filing Number)	TAREK AKTAR ANSARI Versus ON THE DEATH OF NAZIR KHAN , HIS LEGAL HEIRS		
23	I.A.(Civil)/2280/2019 in Test.App./268445/2016	SMT. BHARATI DEVI, Versus SMT. ARUNA PHUKAN and ANR,	MR. S CHAUHAN MR. A R SHOME	
	WITH Test.App./268445/2016 (Filing Number)	SMTI BHARATI DEVI Versus SMT ARUNA PHUKAN and ANR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M DAS MR.S K DEORI MRK UDDIN MR.S CHOUHAN	
	WITH I.A.(Civil)/1971/2017	SMT. BHARATI DEVI, Versus SMT. ARUNA PHUKAN and ANR,	MR.A R SHOME MR. S CHAUHAN	MR.P SARMAH(R- 1&2) MR.D K BORAH- 1and2
24	RSA/3/2020 CAVT. NO.1291/2019	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR. A DAS FOR CAVEATOR
	WITH I.A.(Civil)/75/2020 in RSA/3/2020	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	MR. R BARUAH S ALI MR. A IKBAL MR. A.I. AHMED	MR. A DAS FOR CAVEATOR
25	I.A.(Civil)/449/2020 WITH LCR in SAO/6/2016	ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT MALTI SHARMA and 2 ORS Versus SHRI BINAY KUMAR BOTHRA and 5 ORS	MR. S P ROY MR A K RAI	MR. O P BHATI MR. R CHOUDHURY

	WITH SAO/6/2016	ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT MALTI SHARMA and 2 ORS Versus SHRI BINAY KUMAR BOTHRA and 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR.O P BHATI(R-1) MR.T C DAS(R-1) MR.P SARMAR-1 MR.S KHAN(R-1) MR.R CHOUDHURY(R- 2,3&4)
26	I.A.(Civil)/618/2020 in LA.App./4836/2018	UNION OF INDIA Versus SARAT RAY AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
	WITH LA.App./4836/2018 (Filing Number)	UNION OF INDIA Versus SARAT RAY AND ANR		
	WITH I.A.(Civil)/2574/2020 (Filing Number)	UNION OF INDIA Versus SARAT RAY AND ANR		
27	I.A.(Civil)/658/2020 in CRP(I/O)/24/2019	PRADIP CHAKROBORTY Versus RATAN CHAKROBORTY AND 3 ORS.	MR. K D CHETRI MS R BARUAH	MS S BORO
	WITH CRP(I/O)/24/2019	PRADIP CHAKROBORTY Versus RATAN CHAKROBORTY AND 3 ORS.	MR. K D CHETRI MS R BARUAH	MR U DAS MS S BORO
28	I.A.(Civil)/1587/2020 in RSA/117/2019	ANUPAM DAS Versus INDU ROY @ INDU PHUKAN ROY	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. J ROY
	WITH RSA/117/2019	SMTI. INDU ROY @ INDU PHUKAN ROY Versus DR. ANUPAM DAS AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
	WITH I.A.(Civil)/1702/2020 in RSA/117/2019	DR. RITUPARNA PHUKAN RAY AND ANR Versus DR. ANUPAM DAS AND 2 ORS.	MR. R HAZARIKA MR. J ROY	
29	I.A.(Civil)/1878/2020 in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	
	WITH RSA/116/2016 CAVT. NO. 1243/2015	ABDUL KADER KHAN and 5 ORS Versus NUR ALOM KHAN and ANR	MR.B BANERJEE MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	MR.M U MONDAL MR.M HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/1877/2020 in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	
	WITH I.A.(Civil)/1879/2020 in RSA/116/2016	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS Versus NUR ALOM KHAN AND ANR	MR. A ROSHID	

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2486/2020	GANESH BORA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A ALAM	PP, ASSAM
2	Bail Appln./2487/2020	SUMAN DAS Versus THE STATE OF ASSAM	MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
3	Bail Appln./2489/2020	RATUL DAS Versus THE STATE OF ASSAM	MR N SARMA MR J KALITA MR D KALITA	PP, ASSAM
4	Bail Appln./2491/2020	MD. MOKIBUL ISLAM @ MAKIBUL ISLAM @ NABIBUR RAHMAN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
5	Bail Appln./2492/2020	MOTI CHANDRA DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
6	Bail Appln./2493/2020	MD HAFIZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
7	Bail Appln./2494/2020	KLINTON NARZARY Versus THE STATE OF ASSAM	MR. P K DAS MR. M BARUAH	PP, ASSAM
MOTION				
8	AB/3073/2020	RANJIT KUMAR DAS @ RANJIT DAS AND ANR. Versus THE STATE OF ASSAM	MISS. M DAS MR. M P SHARMA	PP, ASSAM
9	AB/3254/2020	ELAHI ISLAM @ ELAHI ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
10	AB/3255/2020	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
11	AB/3257/2020	ABDUL MALIK Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MS S R MAZARBHUIYA	PP, ASSAM
12	AB/3258/2020	DIMPU HOQUE @ ARIFUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM

13	AB/3260/2020	CHABDER ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
14	AB/3261/2020	BIJU PANGING Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
15	AB/3262/2020	ANUPAM SAIKIA @ JAN SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
16	AB/3264/2020	DEUTI GOHAIN @ DEUTI BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
<u>PENSION MATTERS</u>				
17	WP(C)/2046/2017	SMT. NANDITA CHAKRABORTY Versus THE STATE OF ASSAM and 8 ORS.	MR. U.C. RABHA MR. G.R. DEV	GA, ASSAM SC, AG MR. S.M. SARMA (R-9)
18	WP(C)/7422/2017	NUR MOHAMMAD Versus THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM
19	WP(C)/8021/2017	ABDUL HAMID Versus THE STATE OF ASSAM and 5 ORS	MR.A PARAMANIK MR.H TALUKDAR MS.M DEKA MS.D DAS	SC, CO-OP. GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
20	CRL.A(J)/69/2020	RAKHE OM Versus THE STATE OF ASSAM		PP, ASSAM
21	CRL.A(J)/70/2020	RUPEN GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
22	CRL.A(J)/72/2020	RAJU KHANDAKAR Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1827/2020 FIXED	BIKRAM MALLIK Versus THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
24	Bail Appln./1919/2020 FIXED, (SCANNED COPY OF C.D.)	MD. JEHERUL ALI @ JEHERUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. B BORAH MR. M AHMED MR P DEKA MS S AHMED	PP, ASSAM
25	Bail Appln./2040/2020 FIXED	ASHRAFUL SARKAR Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	PP, ASSAM
26	Bail Appln./2180/2020 FIXED	MD. ARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
27	Bail Appln./2264/2020 FIXED	UDDAYAM HAZARIKA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
28	Bail Appln./2358/2020 FIXED	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
29	Bail Appln./2393/2020 FIXED	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/995/2020 FIXED	NUR NOBI HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM

31	AB/1701/2020 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM	MS P BORAH MR. S BORTHAKUR	PP, ASSAM
32	AB/2312/2020 FIXED	JATIN CHANDRA KALITA @ JOTIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. S K JAIN MR. L MOHAN	PP, ASSAM
33	AB/2406/2020 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
34	AB/2507/2020 FIXED	BIDYUT CHAKRABORTY Versus THE STATE OF ASSAM	MR. P K DAS MR. N MAHAJAN	PP, ASSAM
35	AB/3180/2020 FIXED	SAHAB UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM

ORDERS

36	I.A.(CrI.)/195/2020 BA 1126/2019(D/O), FIXED in Bail Appln./1126/2019	REKHA HANDIQUÉ Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED	MS. B PEGU MR G JALAN PP, ASSAM
37	I.A.(CrI.)/254/2020 FIXED, LCR 5 FILES in CrI.A./115/2020 WITH CrI.A./115/2020	SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM
		SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM

HEARING

38	CrI.A./130/2014 FIXED, LCR 4 FILES.	HAZI MD. BADAR UDDIN Versus STATE OF ASSAM and 4 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.H R A CHOUDHURY MR.B J DUTTA MR.I A HAZARIKA MR.R A CHOUDHURY ADDL PP,ASSAM
39	CrI.A./384/2018 WITH LCR 4 FILES	MD FAZAR ALI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. M BARUAH	MD. M H CHOUDHURY (R2) MRS. L N CHOUDHURY (R2) MS. M DEORI (R2) MR H J YEPHTO (R2) MR. V ACHUMI (R2) MR MONZUR K CHOUDHURY (R2) PP, ASSAM
40	WITH CrI.A./178/2020	MD ABUL BASAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHTO MR. V ACHUMI	MR. K SARMA MR. S ALIM (R7, R8) MR. B HUSSAIN (R7, R8) MR. D DAS MR. A T SIKDER (R7, R8) MR. B J TALUKDAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2949/2020	KANGAN NATH Versus THE STATE OF ASSAM	MR. K K BHUYAN	PP, ASSAM
2	AB/3044/2020 FIXED	NURUL ISLAM MIAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM	PP, ASSAM
WITH				
3	AB/2658/2020	SETAB ALI @ SHAHAB UDDIN Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MD. A SHEIKH	PP, ASSAM
4	AB/3126/2020 FIXED	SITARAM BIN Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
5	AB/3162/2020	MASUDA KHATUN Versus THE STATE OF ASSAM	MR N J DAS MR M HASSAN	PP, ASSAM
6	AB/3166/2020	MD. HAKMAT ALI Versus THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>ORDER NO STEPS</u>				
7	Crl.Pet./507/2020 FIXED	SAJAUH HAQUE Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	MR. A A SIKDAR PP, ASSAM
8	Crl.Pet./509/2020 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI	PP, ASSAM
9	Crl.Pet./511/2020 FIXED	SASHANKA CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	PP, ASSAM
<u>PENSION MATTERS</u>				
10	WP(C)/7340/2015	MUSSTT. KEYARUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.A M S MAZUMDER MR.A A R KARIM	MR.C BARUAH SC, AG MR.J M A CHOUDHURY SC, HEALTH

11	WP(C)/2165/2017	SRI KRISHNA GOSWAMI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. D SAIKIA MR. P HAZARIKA MR. A BARMAN MS. P DAS	MR. C BARUAH (SC, AG (A&E)) GA, ASSAM MR. A ROY(SC, PNRD,(R- 1,3 & 5)) MR. D NATH (ADDL. SR. GA, ASSAM) MR. P NAYAK (SC, FINANCE DEPTT.,(R-6))
12	WP(C)/429/2019	ADLARAM BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR P K DAS	MR C BARUAH GA, ASSAM SC, AG
<u>ADMISSION</u>				
13	CrI.Rev.P./67/2018 WITH LCR 2 FILES, B/O	SAJID KHAN Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH	MS B M BHUYAN PP, ASSAM MR R L CHUTIA
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2074/2020 FIXED	MOJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
15	Bail Appln./2202/2020 FIXED	KABIL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1491/2020 FIXED	MUSTAK ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY	PP, ASSAM
17	AB/1493/2020 FIXED	RIDIP RABHA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
18	AB/1646/2020 FIXED	DILRAJ MAZUMDER Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
WITH				
19	AB/1641/2020	DILRAJ MAZUMDER Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
20	AB/1754/2020	OMAR SHARIF AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS M DEKA MR H TALUKDAR	PP, ASSAM
21	AB/2037/2020 FIXED	BOZLER RAHMAN MONDAL AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
22	AB/2119/2020 FIXED	BIJOY SEN @ RAJU SEN AND ANR. Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
23	AB/2132/2020	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
24	AB/2561/2020	ABDUR GOFUR AHMED @ ABDUL GOUFAR AHMED @ GOFUR AND ANR. Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
25	AB/2630/2020	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
26	AB/2671/2020 FIXED	BAHARUL ISLAM @ BABUL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
27	AB/2711/2020 FIXED	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J PATOWARY MR. V A CHOWDHURY	MR I AHMED MD M RAHMAN PP, ASSAM

28	AB/2749/2020	HAFEJ ALI Versus THE STATE OF ASSAM.	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
29	AB/2757/2020	DR. HASMAT ALI Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
30	AB/3018/2020 FIXED	BABLU SK AND 5 ORS Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
31	AB/3025/2020 FIXED	ABU SAYED Versus THE STATE OF ASSAM	MR. S ISLAM MR M MONDAL	PP, ASSAM
32	AB/3128/2020 FIXED	CHANDO ZAMAL @ GELLA MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

ORDERS

33	Crl.Pet./540/2015 FIXED	HOMEN BORGHAIN Versus THE STATE OF ASSAM and ANR.	MR.H DAS MR.B SHARMA MR.D CHAKRABORTY	PP, ASSAM
34	Crl.Pet./480/2020 FIXED	ROBERT MAURICE KERR Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	PP, ASSAM
35	Crl.Pet./503/2020 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
36	Crl.Pet./512/2020 FIXED	SMTI. DEBASHREE PAUL Versus ABHIJIT PAUL AND ANR.	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
37	Crl.Pet./514/2020 FIXED	PADMESWAR GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN	PP, ASSAM
38	Crl.Pet./521/2020 FIXED	PADMESWAR GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,19th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2513/2020	ANANTA TAYUNG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<u>PENSION MATTERS</u>				
2	WP(C)/5237/2017	GEETA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS MR.M GOGOI MR.T K DAS	GA, ASSAM MR.N J DUTTA(SC, A.P.D.C.L.) MR. N D SARMA MS. S NAZNEEN
3	WP(C)/7838/2017	KARNA DHAR DAS Versus THE UNION OF INDIA and 3 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MD.H BHUYAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
4	WP(C)/849/2019	PRATIMA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MS. K JAIN	SC, AG MS. P SAHARIA (R6) SC, IRRIGATION
5	WP(C)/1011/2019	AJIT KUMAR BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A CHETRY MS. U SARMA MR. M P SHARMA	GA, ASSAM SC, AG
6	WP(C)/1112/2019	SHIBANI BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	SC, SEC. EDU. MR C BARUAH GA, ASSAM SC, AG
<u>ADMISSION</u>				
7	MACApp./368/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus SRI RAMU BHUMIJ and 2 ORS	MRS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR J JOHN MR A TALUKDAR	
	WITH I.A.(Civil)/495/2020 in MACApp./368/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus SRI RAMU BHUMIJ and 2 ORS	MRS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR J JOHN MR A TALUKDAR	

8	MACApp./23/2020	THE NATIONAL INSURANCE COMPANY LTD., Versus SRI PRATAP BARUAH AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/251/2020 in MACApp./23/2020	THE NATIONAL INSURANCE COMPANY LTD., Versus SRI PRATAP BARUAH AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
9	MACApp./56/2020	SRI SANKAR NANDI ROY and 2 ORS, Versus SRI RUPAK DUTTA and ANR,	MR. S K JAIN MR. B K JAIN	
10	MACApp./77/2020	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI SEEMA JANA and 5 ORS,		
	WITH I.A.(Civil)/484/2020 in MACApp./77/2020	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI SEEMA JANA and 4 ORS,	MD. A AHMED	
11	MACApp./148/2020	TATA AIG GENERAL INSURANCE CO. LTD Versus SMTI RIMA DEY AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/949/2020 in MACApp./148/2020	TATA AIG GENERAL INSURANCE CO. LTD Versus SMTI RIMA DEY AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
12	MACApp./192/2020	SBI GENERAL INSURANCE CO LTD Versus SUMI DAS AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
<u>ORDERS</u>				
13	MACApp./373/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus PUSPABALA MANDAL AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K SARMA MR. A GONI (R5 & 6) MR J ISLAM (R5 & 6) MR. D DAS MR. S HAQUE (R5 & 6) MR. B J TALUKDAR
14	I.A.(Civil)/4277/2018 in MACApp./10522/2018	JUNUFA PARBIN AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
	WITH MACApp./10522/2018 (Filing Number)	JUNUFA PARBIN AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR		
15	I.A.(Civil)/271/2019 in MACApp./17664/2018	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY (R1) MR. M CHALIHA (R1)
	WITH MACApp./17664/2018 (Filing Number)	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.		
16	MACApp./302/2019 WITH LCR	SIMARAN NESSA @ CHIYARAN NESSA AND 4 ORS Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA
17	I.A.(Civil)/2658/2019 in MACApp./8046/2019	BHARTI BARMAN Versus BABUL ALI AND ANR	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S BORA MR. D P MANDAL MS M BORCHETIYA MR. S DUTTA
	WITH MACApp./8046/2019 (Filing Number)	BHARTI BARMAN Versus BABUL ALI AND ANR		

18	I.A.(Civil)/962/2020 in MACApp./3597/2020	KALPANA RAY KARMAKAR AND ANR Versus TILAK DAS AND 2 ORS.	MR. B K JAIN MS. O PHUKAN	
	WITH MACApp./3597/2020 (Filing Number)	KALPANA RAY KARMAKAR AND ANR Versus TILAK DAS AND 2 ORS		
19	I.A.(Civil)/1330/2020 FIXED in MACApp./24/2020	SUTOPA ROY KAR AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 3 ORS	MR.A K SHARMA	MR. R GOSWAMI
	WITH MACApp./24/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. SUTOPA ROY KAR AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. A K SHARMA (R1, R2) MR. A DUTTA MR. S BHUYAN (R1, R2) MRS. P M DUTTA
	WITH I.A.(Civil)/257/2020 in MACApp./24/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. SUTOPA ROY KAR AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/2885/2019 WP(C) 4828/2013(D/O) in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY
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WITH

WP(C)/4617/2019

	RUNUMA BEGAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C CHOUDHURY	GA, ASSAM
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WITH

2 Review.Pet./41/2020

	THE DIRECTOR OF SOCIAL WELFARE, ASSAM Versus HADAYA BEGUM	MR G PEGU JR. GA, ASSAM	MS. S K NARGIS FOR CAVEATOR
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3 I.A.(Civil)/2961/2019
in WP(C)/5879/2019

	THE KATHIATOLI SAMABAI SAMITEE LTD Versus KHAIRUL ISLAM AND 7ORS	MR. P J SAIKIA MR. K BORUAH MR. M ALOM	SC, CO OP MR. B TALUKDAR
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WITH

WP(C)/5879/2019

	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR N DUTTA MR. B TALUKDAR	SC, CO OP
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4 I.A.(Civil)/1737/2020
FIXED
in WP(C)/2337/2020

	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR Versus M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
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WITH

WP(C)/2337/2020

	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	GA, ASSAM MR D K MISHRA MR. M MORE MR. N D SARMA MR. P K SHARMA
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ADMISSION

5 WP(C)/4391/2016
WITH WP(C)- 1089/17, 1081/17 &
1199/17 (ALL D/O)

	RAM GUPTA Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	C.G.C. MR.S K MEDHI MR.B DEKA ASSTT.S.G.I.
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WITH

6 WP(C)/5033/2016

	SURESH PRASAD SINGH Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MRS. A GAYAN MR.M PHUKANCGC-R-1-4 ASSTT.S.G.I.
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7	WITH WP(C)/5071/2016	SATYA NARAYAN Versus THE UNION OF INDIA and 2 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR. D C BORAH(C.G.S.C.,R-1-3) ASSTT.S.G.I.
8	WITH WP(C)/7234/2016	KARAN SINGH Versus UNION OF INDIA and 2 ORS.	MR.N BARUA MR.T N SRINIVASAN	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
9	WITH WP(C)/7269/2016	NO. S/355752H HAV/ORL. DIGANTA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.
10	WITH WP(C)/1082/2017	SHYAM BIHARI SINGH Versus THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	ASSTT.S.G.I.
11	WITH WP(C)/1083/2017	OM PRAKASH NO.G/184003L, Versus THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MR.K K PARASAR(R-1-3) ASSTT.S.G.I.
12	WITH WP(C)/1087/2017	SHESH KANT SHARMA Versus THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MR.G PEGU ASSTT.S.G.I.
13	WITH WP(C)/1088/2017	NAWAL KISHORE THAKUR Versus THE UNION OF INDIA and 2 ORS.	MR.T N SRINIVASAN	C.G.C. MS.H TERANGPI ASSTT.S.G.I.
14	WITH WP(C)/1145/2017	ABANTI SINGHA Versus UNION OF INDIA and 2 ORS.	MS.S BORA	C.G.C. MS.R DEVI ASSTT.S.G.I.
15	WITH WP(C)/1421/2017	NO. G/56702L PRODIP KUMAR HALOI Versus THE UNION OF INDIA and 2 ORS.	MS.R R RAJKUMARI MR.A AHMED MS.D GOSWAMI	C.G.C. MR.S S ROY(R- 1-3) ASSTT.S.G.I.
	WITH I.A.(Civil)/2365/2017 in WP(C)/1421/2017	THE UNION OF INDIA Versus NO. G/56702L PRODIP KUMAR HALOI	C.G.C. MR.S S ROY(R- 1-3)	MS.R R RAJKUMARI MR.A AHMED MS.D GOSWAMI
16	WITH WP(C)/3051/2017	JALALUDDIN KHAN Versus THE UNION OF INDIA and 2 ORS.	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
17	WITH WP(C)/3680/2017	DAYAL SINGH BISHT Versus UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
18	WITH WP(C)/5483/2017	PRANAB KUMAR KALITA Versus THE UNION OF INDIA and 2 ORS.	MS. S BORA	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
19	WITH WP(C)/5774/2017	SUNIL KUMAR SHAHI Versus THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS. A GAYAN MR.M PHUKAN(R- 1-3) ASSTT.S.G.I.
20	WITH WP(C)/5776/2017	SUSHIL GOHAIN Versus THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.M PHUKAN(R- 1-3) ASSTT.S.G.I.

21	WITH WP(C)/5875/2017	NO. G/3600164W HAV/GD RAJEN SINGH PALIYAL Versus THE UNION OF INDIA and 2 ORS.	MS U DAS MR.R MAZUMDAR MR SP RAI MR U SARMA MR.H BEZBARUAH	C.G.C. MR. D C BORAH(R- 1-3) ASSTT.S.G.I.
22	WITH WP(C)/6184/2017	ASFAQUE AHMED SIDDIQUE Versus THE UNION OF INDIA and ORS	MS.S BORA	C.G.C. MR.K K PARASAR(R- 1-3) ASSTT.S.G.I.
23	WITH WP(C)/6256/2017	JEEWAN SINGH Versus THE UNION OF INDIA and 2 ORS	MS.S BORA	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
24	WITH WP(C)/6649/2017	LALLAN YADAV Versus THE UNION OF INDIA and 2 ORS.	MS. S BORA MS. D BHUYAN	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
25	WITH WP(C)/6674/2017	MOHAN DEV Versus THE UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR. D C BORAH(R- 2&3) ASSTT.S.G.I.
26	WITH WP(C)/6688/2017	YAMUNA SINGH Versus THE UNION OF INDIA and 2 ORS.	MS. S BORA MR. D BHUYAN	C.G.C. MR. K K PARASAR R- 1-3 ASSTT.S.G.I.
27	WITH WP(C)/7783/2017	NO.M/371073 P HAV/NA DILWAR SINGH CHAUHAN Versus THE UNION OF INDIA and 3 ORS	MS U DAS MR.R MAZUMDAR MRSP RAI MR M BEZBARUAH MRU SARMA	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
28	WITH WP(C)/381/2018	RAMESH CHANDER Versus UNION OF INDIA	MS. S BORO MS. N CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
29	WITH WP(C)/2644/2018	DALIP SINGH AND 2 ORS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
30	WITH WP(C)/1017/2019	SUNDER SINGH YADAV Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
31	WP(C)/6650/2016 WP(C) 170/2016(D/O), FIXED	DR. BIPIN CHANDRA KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR. N N UPADHYAYA MR. S SHARMA MR. A SAIKIA	GA, ASSAM (R -1,5,6,7) MRS. V L SINGH (R - 4) C.G.C. C.G.C. MR. Y S MANNAN MR R DHAR (S C, PWD, National Highway) MR. M PHUKAN (R - 2) MS. H DAS (R - 4) MS. M BHATTACHARYYA ASSTT. S.G.I.(R - 2)
32	WP(C)/27/2017	THE SUB-DIVISIONAL SC DEVELOPMENT BOARD and ANR. Versus STATE OF ASSAM and ANR.	MR.J AHMED MR.P A AHMED MRS.R BARKATAKY MS.M AHMED MS.D BORA	GA, ASSAM MR.Y DOLOIR- 1and2 ADDL. AG, ASSAM
33	WP(C)/332/2017	EUNUS ALI Versus THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAMR2,3,4, 8 and 11 SC, PWD(R1,5,6,7,9,&10)
34	WP(C)/2313/2017	M/S. MASKARA TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.M DEVI MS.R BEGUM	GA, ASSAM
35	WP(C)/2950/2017 FIXED, WITH REPORT	JEWTI N.G.O. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ	GA, ASSAM

36	WP(C)/4998/2017 B/O	SRI SANKAR DAS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR. K I MAZUMDER MR. B CHANDA MS. K MITRA	GA, ASSAM SC, PHE DEPARTMENT
37	WP(C)/2628/2018	HUSSAIN ALI AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE
38	WP(C)/2741/2018	M/S. HI TECH CONSTRUCTION Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS MR. B K KASHYAP	GA, ASSAM
39	WP(C)/2939/2018	SANTANU DAS Versus THE CHIEF INFORMATION COMMISSIONER AND 2 ORS.	MR D BHATTACHARYA MR. S DUTTA	MR. D DEKA
40	WP(C)/3004/2018	SEKHOR TIMUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR J P KACHARI	GA, ASSAM MR. A DAS MS. S KEMPRAI (SC,KAAC) SC, FOREST
41	WP(C)/1109/2019 WP(C) 6890/2013(D/O)	RAJIB BURA GOHAIN Versus THE HONOURABLE GAUHATI HIGH COURT AND 2 ORS.	MR. A T H AHMED MR. S Y AHMED MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM MR. B J GHOSH	MR. T J MAHANTA MR. P P DUTTA SC, GHC
42	WP(C)/1694/2019	MEENHAZ UDDIN BARBHUIYA Versus THE GAUHATI HIGH COURT AND 2 ORS.	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. U K NAIR SC, GHC
43	WP(C)/7354/2019	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, PNRD SC, FINANCE
44	WP(C)/7494/2019 FIXED	M/S. PURBANCHAL ENTERPRISES Versus THE STATE OF ASSAM AND 13 ORS.	MR. P DEKA MR. A CHETIA	MR. D SAIKIA GA, ASSAM MR. B GOGOI MR P NAYAK MR. A PHUKAN
45	WP(C)/74/2020 B/O	DIPAK BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MD. B ISLAM MR M HOQUE	MRS S BARUAH ASSTT.S.G.I.
46	WP(C)/3555/2020	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	SC, FINANCE DEPTT.
ORDERS				
47	WP(C)/7022/2015 FIXED	DEBEN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA MR.M C DAS	SC, P H E
48	Cont.Cas(C)/546/2018 B/O	BHABEN CHOUDHURY Versus ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA
49	Cont.Cas(C)/378/2019	M/S. CHOUDHURY ENTERPRISE AND ANR. Versus HARICHARAN BHAKTA AND ORS.	MR M J QUADIR MR. K MIRA	MR. A ROY (R2) MR. A BHATTACHARJEE (R2)
50	I.A.(Civil)/1404/2019 IN WP(C)/438/20119 (D/O) in WP(C)/438/2011	SANTANU SARMA Versus THE STATE OF ASSAM AND 34 ORS	MR. A D CHOUDHURY MR. E SHITIRI	DR. B AHMED SC, CO OP MR. N HAQUE MR. S R BARBHUIYA SC, FINANCE DEPTT.

51	I.A.(Civil)/1570/2019 in WP(C)/3930/2018	THE UNION OF INDIA AND 5 ORS Versus NO. 061801232 CT/GD JYOTISH CH. BARMAN	MR. S P CHOUDHURY	MR. R MAZUMDAR MRS P RAI MR. U SARMA MR H BEZBARUA
	WITH WP(C)/3930/2018	CT/GD JYOTISH CH. BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S P CHOUDHURY (CGC) (R1) ASSTT.S.G.I.
52	I.A.(Civil)/2346/2019 in WP(C)/6036/2018	ARJUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H K GOGOI	SC, HEALTH
	WITH WP(C)/6036/2018	ARJUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H K GOGOI MR. S K PANDEY	SC, HEALTH
53	WP(C)/1639/2018	RIJUL ALI Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. N HOQUE	MR. S RAHMAN SC, HEALTH
54	I.A.(Civil)/579/2020 FIXED in WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MS A DEVI	SC, I O C ASSTT.S.G.I.
	WITH WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MR. B P BORAH MR. A C BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. B GOGOI MR H GUPTA MR P NAYAK ASSTT.S.G.I. SC, I O C
55	Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH
56	WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAIN MISS. M BORAH MR. S HAZARIKA MS D SINGH (P2) MS A DEVI (P2)	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID ASSTT.S.G.I.
57	I.A.(Civil)/1420/2020 in WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA, HIS LEGAL HEIR, DULU HAZARIKA AND ANR Versus THE UNION OF INDIA and 7 ORS	MR H BURAGOHAIN MS. H DAS MS A DEVI	ASSTT.S.G.I.
	WITH WP(C)/7322/2015	RAMANI HAZARIKA Versus THE UNION OF INDIA and 6 ORS	MR.H BURAGOHAIN MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
	WITH I.A.(Civil)/1362/2020 in WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA, HIS LEGAL HEIR, DULU HAZARIKA AND ANR Versus THE UNION OF INDIA and 7 ORS	MR H BURAGOHAIN MS. H DAS MS A DEVI	ASSTT.S.G.I.

WITH
I.A.(Civil)/1421/2020
in WP(C)/7322/2015

ON THE DEATH OF RAMANI HAZARIKA,
HIS LEGAL HEIR, DULU HAZARIKA AND
ANR

MR H BURAGOHAIN
MS. H DAS
MS A DEVI

ASSTT.S.G.I.

Versus

THE UNION OF INDIA and 7 ORS

WITH
58 WP(C)/7235/2015

RAJEN BAIRAGI

Versus

THE UNION OF INDIA and 6 ORS

MS.B HAZARIKA
MR.H BURAGOHAIN
MS.M BORAH

GA, ASSAM
MR.B TALUKDAR
MS.P BARUA
ASSTT.S.G.I.

59 I.A.(Civil)/1677/2020
WP(C)/4283/2019 (Disposed) B/O
in WP(C)/4283/2019

PANKAJ KR. BAISHYA

Versus

MRIDUL KR. RABHA AND 6 ORS.

MR L RABHA
MR H C DAS
MR. A A MONDAL
MR R A AHMED

SC, CO OP
MS. M D BORAH

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,19th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1663/2020	NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2108/2020	ABDUL HYE Versus THE STATE OF ASSAM AND 3 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU.
ADMISSION				
3	WP(C)/420/2016	NOUMAN UDDIN TAPADAR and 53 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SSA
4	WP(C)/815/2016 CAVT. NO. 137/2016	RIDIP KUMAR KALITA Versus THE STATE OF ASSAM AND 7 ORS	MS.A DEVI MR.S K GHOSH MS.F AHMED	GA, ASSAM MR.D DAS SC, SECONDARY EDUCATION FOR CAVEATOR
5	WP(C)/1061/2016	MD. REAZUDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	MS.A VERMA MR. M HUSSAIN (R- 5 & 6) SC, SECONDARY EDUCATION SC, FINANCE DEPTT.
6	WP(C)/1074/2016	PARIMAL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR MR. N PATHAK MR. A PATHAK	SC, SECONDARY EDUCATION MR. P DAS (R-4) MR R K MOUR (R-4) MR. R DUBEY (R-4) MS. A B KAYASTHA (R-4)
7	WP(C)/6645/2016	ABUL KALAM AZAD L.P. SCHOOL and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A M MAZUMDAR MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	SC, ELEMENTARY EDUCATION SC, SSA
8	WP(C)/6743/2016	KUSUM CH. BORAH and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, ELEMENTARY EDUCATION
9	WP(C)/6943/2016	HARMIN AKTAR LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A M S MAZUMDER MR.A A R KARIM	SC, HIGHER EDUCATION
10	WP(C)/6970/2016	ANUKUL CHANDRA NATH Versus THE STATE OF ASSAM and 3 ORS.	MRS.K DEKA MS.R BARUAH MS.K DAS	SC, SECONDARY EDUCATION

11	WP(C)/6984/2016	SAMIRAN MOCHAHARY and 115 ORS. Versus THE BOROLAND TERRITORIAL COUNCIL BTC and 5 ORS.	MR.N N KARMAKAR MR.B B RABHA	SC, BTC
12	WP(C)/7439/2016	AKSHAY GOSWAMI Versus STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.N H BARBHUIYA	MR.R C SAIKIA(R-5) MS.S SAIKIA(R-5) SC, SECONDARY EDUCATION
13	WP(C)/2558/2017 B/O	KHUDEJA KHATUN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
14	MACApp./569/2019	SALEHA KHATUN AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. S RAHMAN MR. M UDDIN	
15	MACApp./38/2020	ALEMA KHATUN and 4 ORS Versus MD NURUL ISLAM and 2 ORS	MR.S P CHOUDHURY MR.S AHMED MS.J BORAH MR.F R CHOUDHURY MS.J DEVI	
16	MACApp./49/2020	THE ORIENTAL INSURANCE CO. LTD Versus CHITRALEKHA BISWASI AND 4 ORS	MR. R SHARMA	
17	MACApp./63/2020	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	
18	WP(C)/3181/2020 FIXED	PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
ORDERS				
19	WP(C)/2923/2016	MD. BULBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR.F ISLAM MR.S ZAMAN	SC, ELEMENTARY EDUCATION
20	WP(C)/6397/2016	DIPAK KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS	MR. K K DUTTA SC, SECONDARY EDUCATION
21	WP(C)/5474/2017	BINA RAM BORO Versus THE STATE OF ASSAM and 5 ORS.	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, FINANCE SC, HIGHER EDUCATION
22	Cont.Cas(C)/83/2019	UDAY BARMAN Versus SANJIB BHUYAN AND ANR.	MR D BARMAN MR. K M HASSAN	MR. D SAIKIA MR. P N GOSWAMI MR. N J KHATANIAR MR N SARMA MR. S NEOGI
23	Cont.Cas(C)/296/2019	HUSSAIN AHMED MAZUMDER Versus SANJIB KUMAR BHUYAN and ANR.	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. D SAIKIA MS R R CHOUDHURY MS. N PHUKAN MS. H TERANGPI MR. S NEOGI
24	WP(C)/314/2019	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
25	Cont.Cas(C)/364/2019	PARINITA PAUL AND ANR. Versus MANINDER SINGH AND 2 ORS.	MR. M KHAN KAKALI DEVI	SC, SEC. EDU. MR. D SAIKIA MR. D MOZUMDER MR. R MAZUMDAR MR. N J KHATANIAR MR. P BORAH

26	Cont.Cas(C)/462/2019	MINA KALITA Versus MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	
27	Cont.Cas(C)/465/2019	GHANAKANTA SAIKIA Versus RAMENDRA CHOUDHURY (AFS) AND ORS	MR. N BORAH MR. H MAZUMDER	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. B DEORI MR. B DEORI (R3)
28	Cont.Cas(C)/528/2019	PRATAP SINGHA Versus PREETAM SAIKIA AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S BISWAS
29	WP(C)/4346/2019 FIXED	UTTAM KUMAR SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MS B MAJUMDER	MR A R BHUYAN (R-6) MR. S R BORUAH (GA, ASSAM, R-3) J. KASHYAP MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT., R-1,2,3,4)
30	WP(C)/4960/2019	AJOY KUMAR DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR SC, AGRI. DEPARTMENT
31	WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MRS. K DEVI MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, HIGHER EDU SC, BTC
32	WP(C)/9393/2019	NIRADA DOLEY MILI Versus THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR. N BORUAH MR. D. DOLEY, GOVERNMENT ADVOCATE
33	Cont.Cas(C)/94/2020	LAKSHMI RANI KAHAR Versus PREETOM SAIKIA, IAS AND 2 ORS.	MR. M KHAN KAKALI DEVI MR R ISLAM	
34	Cont.Cas(C)/225/2020	LOKMAN ALI Versus GITAMONI PHUKAN, ACS	MR A R BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MR. K GOGOI
35	Cont.Cas(C)/264/2020	SIPRA SIKDAR Versus PREETOM SAIKIA AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MS. P CHAKRABORTY MS. N PHUKAN
36	I.A.(Civil)/1327/2020 in MACApp./2805/2020	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	
	WITH MACApp./2805/2020 (Filing Number)	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS		
37	WP(C)/1738/2020	RAHUL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. P K MUNIR	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
38	WP(C)/274/2020	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R M DAS	SC, SEC. EDU.
39	WP(C)/2112/2020	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR A KALITA MR. M MAHANTA	SC, HIGHER EDU SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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4)	MR L SARMA	18-11-2020	To	02-12-2020



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[For Thursday,19th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/233/2019 FIXED	K. U. UMESH AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MS. S NATH MR G J SHARMA	SC, NF RLY
	WITH			
2	WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MR A RASHID SC, RAILWAY SC, SC, IRCTC MR N ANIX SINGH
	WITH			
3	WP(C)/7339/2018	RAM PRIT SAH AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) SC, NF RLY SC, SC, IRCTC
4	MACApp./630/2019	ORIENTAL INSURANCE CO. LTD. Versus SRI JHILUK RAHANG @ RANGHANG and 6 ORS	MS. N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. T C DAS (R6) MR. A R AGARWALA (R1-5)
5	WP(C)/700/2019 FIXED	M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR B SHARMA ASSTT.S.G.I. SC, CUSTOMS
	WITH			
6	WP(C)/699/2019	M.K.JOKAI AGRI PLANTATIONS (P) LTD AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR B SHARMA ASSTT.S.G.I. SC, CUSTOMS
	WITH			
7	WP(C)/702/2019	M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR B SHARMA ASSTT.S.G.I. SC, CUSTOMS
ORDERS				
8	MACApp./327/2013 WITH LCR	DIBYAJYOTI SAIKIA and ANR. Versus NETAI CH. GHOSH and 2 ORS.	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA	

9	MACApp./588/2019	AUTO AXIS PRIVATE LIMITED Versus SMTI RUMI BHUYAN and 5 ORS	MR R SHARMA	
10	I.A.(Civil)/971/2020 in MACApp./564/2019	SMTI. KRISHNA DAS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A T SARKAR MS. R RAHMAN	MR. A J SAIKIA MR. A C KALITA
	WITH MACApp./564/2019	SMTI. KRISHNA DAS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN MR. R HAQUE	MR. A J SAIKIA MR. K K PARASAR MR. B KAKATI MR. A C KALITA
11	I.A.(Civil)/1492/2020 in MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS.	MR S DUTTA MR S DUTTA	
	WITH MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1233/2020 in MACApp./182/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SHYAMALA SINGHA AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
HEARING				
12	WP(C)/2664/2019 FIXED	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
	WITH			
13	WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
14	WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
15	WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
16	WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
	WITH			
17	WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

18	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
19	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
20	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
21	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
22	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
23	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
24	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/11/2020

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